

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 373 OF 2017**

**Dated: 25<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**NLC India Limited**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran  
Ms. Poorva Saigal  
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. S.K. Agarwal  
Dr. A. P. Sinha

Mr. Devanshi Kaushik (*Intern*) for R-2 to 5

**ORDER**

As agreed by learned counsel for the parties, list this matter for hearing on **13-12-2018**.

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/kt*